## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 3109 TO BE ANSWERED ON AUGUST 07, 2025

#### STATUS OF PROJECTS UNDER AMRUT IN TAMIL NADU

NO. 3109. DR. KALANIDHI VEERASWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of cities and towns in Tamil Nadu covered under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) along with the status of ongoing projects;
- (b) the details of the funds sanctioned, released and utilised so far in Tamil Nadu under AMRUT;
- (c) the specific improvements in urban infrastructure and services achieved in the cities of Tamil Nadu under the mission including water supply, sewerage and urban transport; and
- (d) the steps taken by the Government to address delays or challenges, if any, faced in the implementation of AMRUT projects?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country including 28 cities/towns of Tamil Nadu. Under AMRUT, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT, 445 projects have been taken up by the State with an approved cost of ₹13,339.43 crore, which includes Central Assistance (CA) of ₹4,756.68 crore. Against the committed CA for projects, ₹4,626.24 crore has been released against which Utilization Certificates (UCs) of ₹4,279.29 crore have been received.

As reported by the State on AMRUT portal, 433 projects worth ₹7,810.68 crore have been completed and 12 Projects worth ₹5,528.75 crores are at implementation stage. Total works worth ₹12,775.58 crore have been physically completed.

- (c): Under AMRUT Mission and in convergence with the State, 16.07 lakh water tap connections (new/ serviced) provided; 25.20 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) provided; 2856.77 kilometers of sewer network and 6637.72 kilometers of water supply network constructed; and 337.66 acre of green space area developed under AMRUT. No project in Urban transport sector was taken up by the State.
- (d): AMRUT guidelines provides for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT, progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ Union Territories. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

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